GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO.63 TO BE ANSWERED ON JULY 18, 2022

FUNDS TO TAMIL NADU FOR THE CONSTRUCTION OF AFFORDABLE HOUSES

NO. 63. DR. KANIMOZHI NVN SOMU:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has allocated adequate funds to Tamil Nadu for the construction of affordable houses for all and if so, the details thereof; and
- (b) the total funds allocated and the houses constructed in the last five years?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a) & (b) Land and Colonization are State subjects. However, the Ministry of Housing and Urban Affairs, under the vision of 'Housing for All', supplements the efforts of States/ UTs including the State of Tamil Naduby providing Central Assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U), for construction of houses for all eligible families/ beneficiaries in urban areas since 25.06.2015. The scheme has four verticals namely, Beneficiary-led individual house construction/ enhancement (BLC), Affordable Housing in Partnership (AHP), "In-situ" Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). Under CLSS vertical, interest subsidy is provided to eligible beneficiaries through Central Nodal Agencies (CNAs) for acquisition of houses by purchase/ re-purchase or construction. Under BLC/AHP/ISSR verticals, Central Assistance is released to States/ UTs in 3 instalments of 40%, 40% and 20% upon fulfilment of mandatory compliances as envisaged in scheme guidelines.

Details of number of houses sanctioned, completed and Central Assistance sanctioned and released under PMAY-U in Tamil Nadu since inception and during the last five years is at Annexure.

Annexure referred in reply to Rajya Sabha Unstarred Question No. 63 due for 18-07-2022

Details of physical and financial progress since inception as well as during last five years (2017-22) in the State of Tamil Nadu under PMAY-U

Duration	Physical and Financial progress	Achievements
Cumulative Since Inception	Houses Sanctioned (Nos.)	6,91,236
	Houses Grounded (Nos.)	6,65,354
	Houses Completed (Nos.)	4,93,018
	Central Assistance Sanctioned (₹ in Cr.)	11,257.92
	Central Assistance Released (₹ in Cr.)	8,509.54
During last five years (2017-22)	Central Assistance Sanctioned (₹ in Cr.)	9,279.55
	Central Assistance Released (₹ in Cr.)	7,742.84
	Houses Sanctioned (Nos.)	5,63,679
	Houses Completed (Nos.)	4,31,087